केन्द्रीय उपभोक्ता सहकारी समिति लि० (शहरी उपभोक्ताओं का मुख्य संगठन) पोरबन्दर में जब्तशुदा माल के आवंटन हेतु सरकार से अनुरोध किया । लेकिन उन्हें सूचित किया गया था कि पकड़ी गयी जब्तशुदा वस्तुओ का बिक्री; चूंकि केवल कतिपय निर्दिष्ट शहरों / कस्बों तक ही सीमित रखी गयी है, इसलिए उनका अनुरोध स्वीकार नही किया जा सकता । पकडी गयी और जब्तशुदा तस्करी की वस्तुओं के निपटान के बारे में सामान्य नीति की समीक्षा की जा रही है और पोरबन्दर केन्द्रीय उपभोक्ता सहकारी समिति लि० के अनुरोध पर विचार एसी वस्तुओं के निपटान संबधी सामान्य नीति का अन्तिम रूप मे निर्णय हो जाने के बाद, किया जायगा ।

बिलायक निस्सारण और मूंगफली के छिलके की तेलहीन खली का निर्यात

954. **श्री धम सिंह भाई पटेल** : क्या **वाणिज्य तथा नागरिक पूर्ति और सहकारिता** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या विलायक निस्सारण और मूंगफली के छिलके की तेलहीन खली के निर्यात के लिए कोई सीमा निर्धारित की गई है;

(ख) गत तीन वर्षों मे कितना मूंगफली का छिलका निर्यात किया गया और कितना छिलका अभी निर्यात के लिए पड़ा हुआ है और इसके क्या कारण है; और

(ग) नई फसल आने पर मूंगफली के छिलके के निर्यात के बारे में सरकार की क्या नीति है और क्या निर्यात की कोई सीमा निर्धारित किये जाने का प्रस्ताव है ?

वाणिज्य तथा नागरिक पूर्ति और सहकारिता मंत्रालयों में राज्य मंत्री (श्री कृष्ण कुमार गोयल) : (क) वर्ष 1977 में मूंगफली निस्सारण के निर्यात के लिए 7.5 लाख मे० टन की अधिकतम सीमा की शर्त लगाई गई है । निर्यात मूंगफली निस्सारण निर्यात विकास संगठन की मार्फत किया जाता है ।

(ख) भारत से मूगफली के छिलको का कोई निर्यात नहीं हुआ है । न ही मूगफली के छिलके जहाज पर लदान के लिए पड़े हुए हैं । तथापि गत तीन वर्षों के दौरान मूंगफली निस्सारण के निर्यात निम्नोक्त प्रकार हुए :—

	मात्रा (लाख मे०टन)	मूल्य (करोड़ रु०)
1974–75	6.12	74.28
1975–76	5.96	55.72
1976–77	12.34	168.39

(ग) नई फसल के सम्बन्ध मे सरकार की नीति विचाराधीन है तथा अभी तक उसको अन्तिम रूप नही दिया गया है ।

Public Distribution System

955. SHRI AMAR ROYPRADHAN:
SHRI SAUGATA ROY:
DR. BAPU KALDATY:
SHRI ISHWAR CHAUDHRY:
SHRI S. R. DAMANI:
SHRI SANTOSHRAO GODE:

Will the Minister of COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION be pleased to state:

(a) the avenues of the public distribution system which existed before March, 1977;

(b) the extent by which such avenues have been expanded as on October, 31st; and

(c) the targets for further expansion, if any, during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND CO-OPERATION (SHRI KRISHNA KUMAR GOYAL): (a) The avenues of Public Distribution System are fair price shops, licensed shpos for kerosene and soft coke and retail outlets operated by cooperatives in the urban and rural areas.

(b) The number of fair price shops has increased from 2,42,000 at the end of March, 1977 to 2,46,000 as at present. The number of retail outlets operated by cooperatives has also increased from 72,000 to about 75,000.

(c) During the current Cooperative year 1977-78 about 1,250 new retail outlets are to be set up by consumer cooperatives in the urban areas. The network of fair price shops and cooperative retail outlets are also to be expanded in the rural areas, particularly in the tribal and backward areas according to local requirements.

Countries willing to write off debts due from India

956. SHRI NIHAR LASKAR:

SHRI YAGYA DATT SHARMA:

Will the Minister of FINANCE be pleased to state:

(a) whether the Government have received any communication from Sweden in regard to the writing off of debts due from India;

(b) whether any other countries are willing to write off debts due from India; and

(c) the total amount involved?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL): (a) Yes, Sir. Sweden has taken a general decision to write off development assistance debts extended by it to a number of developing countries including India.

(b) No final decision has been communicated by any other country regarding the write off of debts on a similar basis.

(c) It has been indicated that the amount will be around Rs. 96.53 crores (Skr. 527.5 million).

Safety for Air India Staff

957. SHRI NIHAR LASKAR:

SHRI M. RAM GOPAL REDDY:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the steps taken for the safety of Air India staff abroad in the wake of threats to their safety; and

(b) the steps taken in regard to the safety at the international airports in the country?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) The Governments concerned and the police authorities have been approached by Air India through Indian Missions abroad for protection of its offices and staff. The local authorities of the foreign Governments have alerted their police force and have intensified their vigil at the Air India offices and the residences of officials to counter the threats. Air India on its own has employed some security guards for protection of their offices and the staff against such threats.

(b) It would not be in the public interest to disclose the specific steps